- I. Reports and Accounts (2022-23) of Post-Graduate Institute of Medical Education and Research, Chandigarh; and AIIMS, New Delhi and related papers
- II. Reports and Accounts (2021-22 and 2022-23) of NAMS, New Delhi; Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, Wardha, Maharashtra; NIHFW, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table:—

- I. (A) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 18 and Section 19 of the Post-Graduate Institute of Medical, Education and Research Chandigarh, Act, 1966:-
 - (a) Fifty-sixth Annual Report and Accounts of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by the Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 574/18/24]

- (B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institutes of Medical Sciences Act, 1956 (as amended in 2012):
 - (a) Sixty-seventh Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 576/18/24]

- II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report and Accounts of the National Academy of Medical Sciences (India) (NAMS), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Academy.

(c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 573/18/24]

- (ii) (a) Fifty-third Annual Report and Accounts of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, Wardha, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Account.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned (a) above.

[Placed in Library. See No. L.T. 572/18/24]

- (iii) (a) Annual Report of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2022-23.
 - (b) Annual Accounts of the National Institute of Health and Family Welfare (NIHFW), New Delhi, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L.T. 575/18/24]

Notifications of the Ministry of Labour and Employment

श्रम और रोजगार मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे)ः महोदय, औद्योगिक विवाद अधिनियम, 1947 की धारा 2 के खंड (ध) के उप-खंड (vi) के अधीन जारी श्रम और रोजगार मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

- (1) S.O. 422(E)., dated the 2nd February, 2024, declaring that the services of industries engaged in Manufacturing of Alumina and Aluminium and Mining of Bauxite to be public utility services for the purposes of the said Act for a period of six months with effect from the 4th February, 2024.
- (2) S.O. 687(E)., dated the 14th February, 2024, declaring that the services engaged in the Iron and Steel to be a public utility service for the purposes of the said Act for a further period of six months with effect from the 17th February, 2024.